

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.08.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Disposal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024 (Interim Order)	Veerabhadrapa Girish, Suspended Director of SL Residential Layout Pvt Ltd Vs Aditya H Chokshi Family Trust & Anr	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2 Mr. P Giridharan- For Intervenor

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 436/2026 For Exemption IA No. 1233/2026 For Stay IA No. 1234/2026	Saranyu Power Trading Pvt Ltd Vs MS Mano Ranjani, IRP of India Power Corporation Ltd	Mr. Polkampally Pavan Kumar Rao	
3.	Comp App (AT) (CH) (Ins) No. 437/2026 For Exemption IA No. 1235/2026 For Stay IA No. 1236/2026	Saranyu Power Trading Pvt Ltd Vs MS Mano Ranjani, IRP of India Power Corporation Ltd	Mr. Polkampally Pavan Kumar Rao	
4.	Comp App (AT) (CH) No. 88/2026 For Stay IA No. 1224/2026	Hinduja National Power Corporation Ltd & Anr. Vs The Regional Director, Southeastern Region Directorate & Anr.	Mr. AR Ramanathan	
5.	Comp App (AT) (CH) (Ins) No. 298/2026 For Stay IA No. 846/2026 Delay in refiling IA No. 1039/2026	Devendiran Kuppan Suspended Director of Nico Allen Infrastructure Pvt Ltd Vs Sany Heavy Industries Pvt Ltd	Mr. O Padmaprakash	

6.	Comp App (AT) (CH) (Ins) No. 336/2026 For Exemption IA No. 958/2026 For Condone Delay IA No. 1239/2026	KS Wind & Renewables India Pvt Ltd Vs Siemens Gamesa Renewable Power Pvt Ltd	Mr. S Vedhavel	
7.	Comp App (AT) (CH) (Ins) No. 190/2026 For Stay IA No. 547/2026	B. Parvathaiah Erst. Director of Vivin Laboratories Pvt Ltd Vs Chillale Rajesh, IRP of Vivin Laboratories Pvt Ltd & Anr.	Ms. Subathra Mysamy	Mr. VVSN Raju R1 Mr. Shabbeer Ahmed R2
8.	Comp App (AT) (CH) No. 01/2026	Suryachandra Properties and Developers Pvt Ltd Vs Registrar of Companies, Kerala	Mr. Byju K, PCS	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024 For Substitution IA No. 1106/2026	G A Abhimanyu Raja Managing Director (Suspended), Vijai Spinners (RJPM) Pvt Ltd Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1
10.	Comp App (AT) (CH) (Ins) No. 34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. PV Vinod
11.	Comp App (AT) (CH) (Ins) No. 70/2026 For Stay IA No. 177/2026 For Exemption IA No. 179/2026	SA Jhan Mohammed Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	
12.	IA No. 693/2026 (For Condone Delay) & IA No. 694/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 246/2026 For Stay IA No. 692/2026	Nualco Pvt Ltd Vs K Murali Krishna Prasad, RP of Raine Industries & Engineering Pvt Ltd & 2 Ors.	Ms. Anandha Lakshmi	Mr. B Dhanaraj R2

13.	IA No. 758/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 1150/2026	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd & 2 Ors.	Ms. Abitha Banu	Mr. VV Sivakumar R1
14.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026 (Interim Order)	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
15.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026 (Interim Order)	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
16.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026 (Interim Order)	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R2

For Direction

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 1242/2026 (For Direction) in Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. CS Yogindunath R1-R3 Mr. Mayan H Jain R4

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 139/2026 For Stay IA No. 419/2026 For Exemption IA No. 421/2026	Paidi Rakesh Reddy, Successful Bidder for Land & Building & Anr. Vs Shri Maruthi Textiles Ltd, Rep by Liquidator Narender Gandhari WITH	Mr. Jerin Asher Sojan	
19.	Comp App (AT) (CH) (Ins) No. 141/2026 For Stay IA No. 424/2026	Shri Maruthi Textiles Ltd, Liquidator of Shri Maruthi Textiles Ltd Vs Shri Maruthi Textiles Ltd, Liquidator of Shri Maruthi Textiles Ltd	Mr. VVSN Raju	
20.	Comp App (AT) (CH) (Ins) No. 181/2026 For Stay IA No. 534/2026	Suryastone Ventures Pvt Ltd (Formerly known as Suryachakra Industries Pvt Ltd) Vs State Bank of India & 5 Ors.	Mr. Raja Shekar Rao Salvaji	
B. Without Interim Order				
21.	Comp App (AT) (CH) (Ins) No. 360/2025 For Exemption IA No. 1077/2025 For Stay IA No. 1078/2025 For Direction IA No. 829/2026	Downtown Temptations Pvt Ltd Vs Amaravathi Inn Pvt Ltd	Mr. Bhagavath Krishnan	

For Hearing (Part Heard)

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019) Part-Heard	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
23.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019) Part-Heard	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	TA (AT) No. 245/2021 (Comp App (AT) (Ins) No. 767/2020 For Exemption IA No. 2055/2020)	Stressed Assets Stabilisation Fund SASF Vs Punjab National Bank & 13 Ors	Mr. Sidhartha Barua	Mr. Rohit Anand Das R1 R3 R6-R8, R11-R12 Mr. T Ravichandran R2
25.	Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023 For Urgent Hearing IA No. 1436/2025	Uma Packaging & Anr. Vs Tirumalathirupati Constructions India Pvt Ltd & 8 Ors.	Mr. Y Suryanarayana	Mr. K Manivannan R2
26.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt Ltd & 3 Ors.	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
27.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana
28.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana
29.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional Docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt Ltd & Anr	Mr. V Ranjith Shankar	Mr. T Ravichandran R1 Mr. Edward James R2
30.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt Ltd & 3 Ors	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
31.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt Ltd, Erstwhile Paptrade India Pvt Ltd Vs Prathap Pillai, RP of Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
33.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Ltd. Vs P. Eswaramoorthy Liquidator of Subhashri Bio Energies Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Mr. B Dhanaraj Mr. KJ Parthasarathy
34.	Comp App (AT) (CH) (Ins) No. 404/2025 For Stay IA No. 1166/2025	Canara Bank Vs Nife Fire Systems Pvt Ltd, Rep By its liquidator, S Rajagopal	Mr. ML Ganesh	Mr. MA Shaji
35.	Comp App (AT) (CH) (Ins) No. 317/2026 For Direction IA No. 911/2026 For Stay IA No. 912/2026 For Amendment IA No. 1205/2026 For Additional Docs. IA No. 1237/2026	Kamarajar Port Ltd Vs N Veerapandian Liquidator of SICAL Iron Ore Terminals Ltd	Mr. Krishna Ravindran	Mr. Akhil Bhansali
B. Without Interim Order				
36.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd & Anr.	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness R1
37.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Gopalasamy Ganesh Babu, RP of Vasam Medical Center Pvt Ltd & Anr	Mr. B Vijay	
38.	Comp App (AT) (CH) (Ins) No. 353/2024	Government of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr.	Mr. B Vijay Mr. G Dinesh Kumar	Mr. Sriram Venkatavaradan R1 Mr. T Ravichandran R2

12:45 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) No.129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
40.	Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025 & 811/2026	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
41.	Comp App (AT) (CH) No.131/2025 For Exemption IA No. 1444/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. WITH	Ms. Rupal Bhatia	Mr. Thriyambak J Kannan R1-R4
42.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4

02:00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 420/2026	Royal Agency & 3 Ors. Vs F Robin Polymers Pvt Ltd	Ms. K Aparna Devi	

After the above
and after rising of Court-II, Principal Bench

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
2.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024 (Interim Order)	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi&7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in